

rice valued at Rs. 3,300.20 lakhs approximately for purposes of export during 1974-75 so far. The export of small quantity of superior quality basmati rice which is negligible in relation to the total production of rice in the country is not likely to have any effect on the domestic demand of rice.

Construction of Quarters by Education Department of Delhi Administration

3646. SHRI AMBESH: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6743 on the 15th April, 1974 regarding quarters constructed by Education Department of Delhi Administration and state:

(a) whether the construction work of the quarters has since been completed;

(b) if so, the policy framed for the allotment of these quarters; and

(c) if not, the time by which the allotment will be made?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) No, Sir.

(b) No policy for allotment has been framed so far.

(c) Date of allotment cannot be given now as this would depend on completion of construction.

Possession of Munirka Flats in New Delhi

3647. SHRI B. R. KAVDE:

SHRI N. TOMBI SINGH:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are also aware that allottees of flats in

2805 LS-4.

Munirka, New Delhi, have not so far been given possession in spite of their having paid 20 per cent of the cost demanded from them by D.D.A.; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The proposal that 80 per cent of the price of flats allotted in Munirka and other places may be recovered in monthly instalments, as is done in the case of flats allotted on hire-purchase basis, is under consideration of D.D.A. Pending a final decision on the proposal, the D.D.A. could not give possession of flats to the allottees. However, possession is now being given by the D.D.A. to those persons who furnish surety in the prescribed form.

राष्ट्रीय अनुशासन योजना

3648. श्री कुल चन्द्र वर्मा : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय अनुशासन योजना (नेशनल डिस्सीप्लिन स्कीम) के अन्तर्गत कितने इन्स्ट्रक्टरों का कार्य कर रहे हैं ;

(ख) उनमें से कितने स्वाधी है ; और

(ग) उनमें से कितने अर्ध-स्वाधी है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग के उर मंत्री (श्री डी० पी० यादव) : (क) राष्ट्रीय अनुशासन योजना को 1965 में समाप्त कर दिया गया था और उसका स्थान राष्ट्रीय स्वच्छता कोर के एक समेकित कार्यक्रम ने ले लिया था। भूतपूर्व राष्ट्रीय अनुशासन योजना के अनुदेशों की संख्या 5524 है, इसमें राज्य सरकारों की सेवा में खपे लिए गए अनुदेशों का नाम नहीं है।